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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD




TP No. 202/397-398/NCLT/AHM/2016 (New)
CP No. 4/397-398/CLB/MB/2016 (Old)

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2018

Name of the Company: Pinakin Navnitlal Khadiyali
V/s.
Touchwood Weaves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	Kunal Vaishnav	Adv.	Respondent	
	Nirali Sarda	Adv.	"	

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Ms. Nirali Sarda present for Respondents.

On the request of both sides.

List the matter on 11.04.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 8th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL